

(d) The stocks of foodgrains held with the FCI including stocks in transit as on 1-4-85 were as follows:—

<i>(In lakh tonnes)</i>	
Wheat	95.91
Rice	75.15
Coarse Grains	0.02
Total:	171.08

The total stock level of foodgrains with the FCI is expected to be a little over 21 million tonnes by July, 1985.

Activities of Foreign Charter Fishing Boats

1065. SHRI ADINARAYANA REDDY: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that numerous foreign charter fishing boats were surged off the coast of Kerala in 1984;

(b) what steps are being taken by Government to protect small fishermen from such activities by large foreign boats permitted to use our waters;

(c) whether Government propose to modify this policy in the interest of the fishing sector; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR): (a) Eight foreign chartered vessels were apprehended by the Coast Guard off the coast of Kerala on 26-7-1984 for fishing in waters below the prescribed depth limit of 40 fathoms.

(b) to (d) Chartering of foreign fishing vessels is governed by the provisions of the Maritime Zones of India (Regulation of fishing by foreign vessels) Act 1981

and the Rules framed thereunder. The area of operation of chartered vessels is defined in the MZI Rules 1982 keeping in view the interests of the small fishermen. Violation of the statutory provision is punishable under the MZI Act 1981 which provides for fine, imprisonment of crew and confiscation of the vessels.

The operational details of the charter policy are reviewed from time to time and necessary changes have been introduced when found necessary.

Yield Ratio of Small and Marginal Farmers

1066. SHRI THANGABAALU: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that the yield ratio of small and marginal farmers continue to lag behind and the bulk of the total cultivated area is operated by small marginal farmers; and

(b) if so, what are the details of the steps Government have taken to improve the productivity of the small holdings?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR): (a) The yield rates are not generated for small and marginal holdings separately in crop cutting experiments. Against the total area of 163 million hectare under all type of holdings, the area under small and marginal farmer's holding is about 43 million hectares which is about 26.3 per cent of the total area under all types of holdings.

(b) In order to improve the productivity of small holdings, under the Centrally sponsored scheme of assistance

to Small and Marginal farmers for increasing agricultural production, an annual outlay of Rs. 5 lakh per block has been earmarked with the following break-up:

(i) Subsidy on IRD pattern for minor irrigation works.	Rs. 3.50 lakh
(ii) Plantation of fuel and fruit trees.	Rs. 0.50 lakh
(iii) Lumpsum allocation for free distribution of minikits of seeds and fertilisers for oilseeds and pulses production, land development and cost of staff	Rs. 1.00 lakh

	TOTAL : Rs. 5.00 lakh

The cost of the scheme is shared on 50:50 basis between the Centre and the States. In the case of Union Territories the entire provision is met by the Government of India.

D.M.S. Booth/Mother Dairy Milk outlet in Maurya Enclave

1067. SHRI J. P. GOYAL: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:

(a) whether Government are aware of the demand for D.M.S. booth and Mother Dairy milk outlet and vegetable shop in Maurya Enclave, Delhi; and

(b) if so, what action Government have taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR): (a) Requests have been received for opening of D.M.S. and Mother Dairy milk booths. No request for setting up Mother Dairy's fruit and vegetable shop has been received from Maurya Enclave.

(b) Two insulated containers have been installed at Maurya Enclave for selling toned milk of Mother Dairy.

Delhi Development Authority has allotted a site in Maurya Enclave for construction of a DMS booth. Construction of the booth will be taken up after the approval of Delhi Urban Arts Commission is obtained through Delhi Development Authority.

विदेशों में निर्माण कार्य करने वाली कम्पनियां

1068. श्री हुक्मदेव नारायण यादव : क्या भ्रम संतो यह बताने की कृपा करेंगे कि :

(क) विदेशों में निर्माण का ठेका लेने वाला और भारत से मजदूरों को उन देशों में भेजने वाली कम्पनियों के नाम और पते क्या हैं ;

(ख) क्या यह सच है कि उन कम्पनियों की और मजदूरों के भविष्य निधि की धनराशि बकाया है; और

(ग) यदि हां, तो उनमें से प्रत्येक कम्पनी की और पृथक-पृथक रूप से कितनी धनराशि बकाया है तथा इसकी वसूली के लिए क्या कार्यवाही की गई है ।

भ्रम संत्रालय के राज्य मंत्री (श्री टी० अजय) : (क) विवरण संलग्न है ।

(ख) और (ग) सूचना एकत्र की जा रही है और भवन की मेज पर रख दी जाएगी ।

विवरण

विदेशों में ठेके लेने वाली कम्पनियां

1. अंसल प्रोपर्टीज एण्ड इंडस्ट्रीज प्राईवेट लिमिटेड,
115, अन्सन भवन,
16, कस्तूरबा गांधी मार्ग,
नई दिल्ली-110001.
2. अरविन्द कंस्ट्रक्शन कं० (प्रा०) लि०,
32/2 हनुमान लेन,
नई दिल्ली-110001.